

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

IA No. 2117/2023, 816/2023, 497/2024
In
CP (IB) No. 110(CH)2020
(Admitted)

IN THE MATTER OF:

M/s Sponge Sales India Pvt. Ltd. ...Petitioner/ Operational Creditor

Vs.

M/s Anro Steels Pvt. Ltd. ...Respondent/ Corporate Debtor

Under Section: 9, 33(1)(b)(i) to (iii) r/w Section 33(3) and 19(2), IBC 2016, Rule 11
NCLT Rules.

Order delivered on 24.07.2024

CORAM:

SH. ASHISH VERMA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in IA Nos. : Mr. V.K. Mahajan, Advocate
2117/2023, 816/2023, 497/2024

ORDER

IA Nos. 2117/2023, 816/2023

It is seen that for the last five dates of hearing, the matter was not taken up. Learned counsel for the applicant is directed to inform the next date of hearing to the respondent through email and place a copy of the said email along with an affidavit on record within one week so that effective proceedings can be taken on the next date of hearing. List the matter on 04.09.2024.

IA No. 497/2024

This application has been filed by the RP for payment of his fee/ dues. Issue notice of this application to the respondent(s) within one week. The applicant

shall collect the notice from the Registry and send the same immediately to the respondent(s) at its registered address by speed post along with copy of the petition and the entire paper book with a copy of this order as well as at the email address of the respondent(s).

In case, the service of speed post on the respondent(s) is not effected, then the petitioner shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable within two weeks.

Reply, if any, be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. List on 04.09.2024.

-sd-
(ASHISH VERMA)
MEMBER (T)

SM

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)